

**CENTRAL ADMINISTRATIVE TRIBUNAL,
LUCKNOW BENCH,
LUCKNOW.**

Original Application No. 116 of 2018

This the 11th day of December, 2018

Hon'ble Ms. Jasmine Ahmed, Member-J
Hon'ble Mr. Devendra Chaudhry, Member-A

Shivam Kumar Dubey, aged about 21 years, S/o late Sri Harish Chandra Dubey, R/o Village Kakrapar District Ambedkar Nagar.

.....Applicant

By Advocate : None

Versus.

1. Union of India through Secretary of Posts, Government of India, New Delhi.
2. Chief Postmaster General, U.P. Circle, Hazratganj, Lucknow.
3. Assistant Director Recruitment Office of the Chief Postmaster General, U.P. Circle, Lucknow.
4. Senior Superintendent of Post Offices, Faizabad.
5. Assistant Superintendent of Posts (West), Akbarpur, Ambedkar Nagar.
6. Sub Divisional Inspector South(P), Akbarpur, Ambedkar Nagar.

.....Respondents.

By Advocate : Sri Rajesh Katiyar.

O R D E R (Oral)

By Ms. Jasmine Ahmed, Member-J

None has appeared on behalf of the applicant even revision of Cause list. Sri Rajesh Katiyar, Senior Standing Counsel for Central Government is present and has handed over a copy of the order dated 1.12.2018 issued by the Inspector of Posts, Akbarpur (South), Sub Division, Ambedkar Nagar whereby the applicant has been engaged as GDS/MC Mathura Rasoolpur, Dulhoopur SO, Ambedkar Nagar. We have perused the order and found that the relief as prayed under relief clause 8 (ii) has already been granted by the respondents themselves. Hence, there is no need to keep the O.A. pending. The order dated 1.12.2018 is taken on record.

2. In view of the above, O.A. stands disposed of. There shall be no order as to costs.

(Devendra Chaudhry)
Member-A

(Ms. Jasmine Ahmed)
Member-J

Girish/-